

Form A
PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]
FOR THE ATTENTION OF THE CREDITORS OF SHYAMA IRON & ALLOYS PRIVATE LIMITED

RELEVANT PARTICULARS		
1	Name of Corporate Debtor	Shyama Iron & Alloys Private Limited
2	Date of Incorporation of Corporate Debtor	09/06/1997
3	Authority under which Corporate Debtor is incorporated / registered	ROC – Kolkata
4	Corporate Identity number / Limited liability identification number of Corporate Debtor	U27109WB1997PTC084572
5	Address of the Registered Office and Principal Office (If any) of Corporate Debtor	Room No.202, 1, British India Street, Kolkata, WB 700069 INDIA
6	Insolvency Commencement date in respect of Corporate Debtor	18/11/2021 (Order uploaded on 18/11/2021)
7	Estimated date of closure of Insolvency Resolution Process	16/05/2022
8	Name and Registration Number of the Insolvency Professional acting as Interim Resolution Professional	Sushanta Kumar Choudhury Regn. No: IBBI/PA-003/IP-N00292/2020-2021/13238
9	Address and e-mail of the Interim Resolution Professional, as Registered with the Board	64, Hem Chandra Naskar Road, Belegghata Kolkata-700010 sk.choudhury123@gmail.com
10	Address and e-mail to be used for Correspondence with the Interim Resolution Professional	64, Hem Chandra Naskar Road, Belegghata Kolkata-700010 sk.choudhury123@gmail.com
11	Last date for submission of claims	01/12/2021(14 days from the date of receipt of copy of Order by IRP i.e. 18/11/2021)
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: (i) http://ibbi.gov.in/downloadform.html Physical Address: NA

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench-II has ordered the commencement of a Corporate Insolvency Resolution Process of **Shyama Iron & Alloys Private Limited** on 18/11/2021(Copy of the order received on 18/11/2021)

The Creditors of **Shyama Iron & Alloys Private Limited** are hereby called upon to submit their claims with proof on or before 01/12/2021 to the Interim Resolution Professional at the address mentioned against entry No. 10

A Financial Creditor shall submit their claims with proof by electronic means only. All other Creditors may submit the claims with proof in persons, by post or by electronic means.

A Financial Creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Sushanta Kumar Choudhury
Interim Resolution Professional of Shyama Iron & Alloys Private Limited
Regd. No. IBBI/PA-003/IP-N00292/2020-2021/13238

Place: Kolkata
Date:18/11/2021